

(12)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.

Original Application No.633/89.

Shri A.L.Dubey.

... Applicant.

V/s.

Union of India & Another.

... Respondents.

Coram: Hon'ble Member(J), Shri D.Surya Rao,
Hon'ble Member(A), Shri M.Y.Priolkar.

Appearances:-

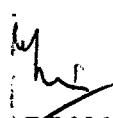
None present for the applicant.
Respondents by Mr.M.I.Sethna.

Oral Judgment:-

(Per Shri D.Surya Rao, Member(J))

Dated: 28.9.1990

The applicant herein is an employee in the Institute of Armament Technology, Girinagar, Pune has filed Original Application No.633/89 questioning his transfer. He has filed Misc. Petition No.656/90 stating that the relief sought in the application has already been received by him. He prays that he may be permitted to withdraw the original application. Accordingly the Misc. Petition No.656/90 is allowed and Original Application No.633/89 is dismissed as withdrawn.


(M.Y.PRIOLKAR)
MEMBER(A)


(D.SURYA RAO)
MEMBER (J).